

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR HIGH COURT OF JUDICATURE AT ALLAHABAD & ORS.Respondent(s)

(Please list Office report for directions in Cr1. Appeal No.2201 and 2202 of 2017 only on 29.04.2019)

WITH

Cr1.A. No. 2202/2017 (II)

Cr1.A. No. 2201/2017 (II)

Date : 29-04-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Appellant(s) Mr. Shashindra Tripathi, Adv.
Mr. Raj Kr. Khanna, Adv.
Ms. Sharad Tiwari, Adv.
Mr. Debasis Misra, AOR

For Respondent(s) Mr. Abhimanyu Singh, Adv.
Mr. Sunny Choudhary, AOR

Mr. Harendra Singh Rana, Adv.
Mr. Kamlesh Anand, Adv.
Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Cr1.A.No. 2201/2017 & 2202/2017

Time of three days is granted to do the needful.

(INDU MARWAH)
COURT MASTER

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER

